

धातु-खण्ड, चांदी की शीटों तथा प्लेटों, जो रोलिंग के बाद किसी विनिर्माण प्रक्रिया में नहीं आई हैं, के निर्यात पर 20-2-1979 को रोक लगाई गई ।

(ग) और (घ) प्रश्न नहीं उठते

### Plans for Increased Tourism Earnings

2167. SHRI JAGDISH TYTLER: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what plans Government have envisaged for increased tourism earnings in the coming years; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b). The plans envisaged by the Government are promotion of Charter traffic, hosting international Conferences/Conventions, increased marketing and promotion overseas, opening of new offices overseas in Sri Lanka, Kuala Lumpur and the Gulf Region, development of facilities at tourism centres falling along identified travel circuits, expansion of existing Airports and construction of new Air terminals, promoting regional tourism including countries of West Asia, etc.

### Tea Estates of Darjeeling

2168. SHRIMATI GEETA MUKHERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that no conditions has been attached to the liberal State-aid programme for revamping the privately owned tea estates of Darjeeling;

(b) if so, whether Government are aware that most of these owners were primarily responsible for the ill health of these units and there are

allegations of rampant corruption in utilizing the liberal credit flow from Government allotted funds; and

(c) if the answers to parts (b) and (c) be in the affirmative, whether Government will consider imposition of necessary remedial conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) All the schemes of the Tea Board under which a State aid is given for the tea estates including those in Darjeeling are subject to several conditions stipulated as regards securities, instalments of disbursal linked to completion of work on the field, recoveries etc. The health of the tea units is determined by various factors one of which is "management practices". The Board has taken action whenever allegations have been received regarding misutilisation of credit flows and recovery steps have been initiated wherever warranted.

(c) Does not arise.

### Deposit Growth in Nationalised Banks

2169. SHRI R. P. GAEKWAD: Will the Minister of FINANCE be pleased to state;

(a) what was the rate of deposit growth in the nationalised banks for 1981-82;

(b) how does the above compare with the figures of growth achieved during 1980-81;

(c) whether this shows a decline in the rate of deposit growth; and

(d) if so, what incentives are being considered for mobilising deposits from urban and rural areas and if so, the details thereof ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY):**

(a) to (c.) Available provisional data show that the deposits of all scheduled commercial banks increased by Rs. 5832 crores (15.4 per cent) during financial year 1981-82 as compared to an increase of Rs. 6229 crores (19.6 per cent) in 1980-81. Declaration in deposit growth is a complex phenomenon brought about by several factors including availability of alternative media for holding savings. Besides, there is no uniform trend in this regard. For example, according to the available provisional data, the deposit growth was higher at Rs. 3597 crores in the first half of 1981-82 as compared to that of Rs. 2725 crores in the corresponding period of 1980-81, while it was lower at Rs. 2235 crores in the second half of the 1981-82 as compared to that of Rs. 3504 crores in the corresponding period of 1980-81.

(d) The Government and Reserve Bank of India keep a close watch on trends in deposit growth. Reserve Bank of India had appointed a working group under the chairmanship of Dr. C. Rangarajan to look into the factors effecting deceleration in deposit growth and the measures needed to correct this trend. Based on an interim recommendation of this group, Reserve Bank of India has introduced with effect from 26-10-1982 a new category of deposits of over 5 years maturity having a rate of interest of 11 per cent per annum. With effect from 1-4-1983, Government have also proposed revision of the ceiling of income tax exemption limit from Rs. 6,000 to Rs. 7,000 in respect of income from interest on certain specified longterm investments, including bank deposits. Banks have also been asked to devote greater attention to mobilise savings of the people through formulation of innovative schemes suited to the requirements of different categories of saver. During 1982-83 (upto 11-2-1983), deposits of all scheduled commercial banks increased by Rs. 6,659

crores (15.2 per cent) as compared to an increase of Rs. 5,225 crores (13.7 per cent) in the corresponding period of 1981-82.

**Facilities for Tourists Visiting Sanchi**

2170. SHRI PRATAP BHANU SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that SANCHI, an important place of Buddhism, has been included in the national circuit route of tourism ;

(b) if so, the details thereof; and

(c) what are the new facilities Government propose to provide there in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION: (SHRI KHURSHEED ALAM KHAN) :

(a) and (b) Sanchi has been included in Travel Circuit No. 2 which consists of Bhopal—Sanchi-Vidisha—Udaigiri—Bhopal—(Bhimbetka, Bhojpur)—Ujjain—Indore—Mandu—Maheshwar—Mandleshwar—Omkarshwar—Indore.

(c) Proposal in this regard is awaited from the State Government.

**Securing of Loans by Government from Asian Development Bank**

2171. SHRI KRISHANKUMAR GOYAL : Will the Minister of FINANCE be pleased to state ;

(a) what is the capital of the Asian Development Bank and the major countries contributing to the resources of the Asian Development Bank ;

(b) the major Western donors to the Asian Development Bank ;